

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

IA (IBC) 1100/2022 in Company Petition IB/275/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Gayatri Sea Foods and Feeds Pvt Ltd

...Operational Creditor

VS

Kumar Aquatech Agencies Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1100/2022

Ld. Counsel Smt. M Vazra Laxmi for the applicant/Liquidator, Ld. Counsel Shri. M Sastry Nivarthi for R1 and Ld. Representing Counsel for R2 are present.

Heard the Ld. Counsel for the applicant and the Respondents in part. At request, for continuation, matter adjourned to 14.04.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**